

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4353
ANSWERED ON:19.04.2002
NPA OF IDBI
AMBATI BRAHMANAIAH

Will the Minister of FINANCE be pleased to state:

- (a) whether the IDBI has to pay to the Government about Rs.2100 crores during the next financial year;
- (b) if so, whether IDBI has expressed its inability to meet its obligations;
- (c) whether the Government have taken steps to assist Industrial Development Bank of India (IDBI) to overcome its payments problems;
- (d) if so, the details thereof;
- (e) the NPAs of IDBI as on date;
- (f) whether any efforts have been made to collect such amounts from the entrepreneurs; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

- (a): No Sir
- (b) Do not arise
- (c) & (d) As there is no payment problem, the question does not arise.
- (e) The Net NPA of IDBI as on 31.3.2001 is 14.8% (Rs.8370 crore)
- (f) & (g) The efforts are being made by IDBI to recover the amount from the assisted companies. These include close monitoring of overdues, regular review of such cases, follow up, discussions, visits to the units, advising the names of willful defaulters to RBI, initiating legal action in appropriate cases, One time settlement, take over/merger of sick units wherever feasible or change of management, rehabilitation packages for sick BIFR cases, restructuring in respect of units facing genuine problems, effective monitoring through nominee directors etc.